

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208 - IA(Plan)/9(AHM)2024
in
CP(IB) 78 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Manpower Group Services India Pvt Ltd
V/s
Euphoria Technologies Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w Mr. Mayur Jugtawat, Adv.
For the Respondent :

ORDER

IA(Plan)/9(AHM)2024

Ld. Counsel for the applicant seeks adjournment on the ground that connected matter is coming up for hearing on 28.06.2024..

List for further consideration on 28.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)